



1

MA-6892-2024

IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE

BEFORE

HON'BLE SHRI JUSTICE PRANAY VERMA

ON THE 21st OF SEPTEMBER, 2024

MISC. APPEAL No. 6892 of 2024

SMT. MADHU

Versus

VEENA KAPOOR AND OTHERS

.....
Appearance:

Shri Praveen Kachole - Advocate for the appellant.
.....

ORDER

Learned counsel for the petitioner prays for withdrawal of the appeal with liberty to challenge the impugned order by way of preferring a Miscellaneous Petition .

Prayer is allowed and the appeal is dismissed as withdrawn with the liberty prayed for.

The certified copy of the impugned order be returned to counsel for the appellant upon the same being substituted by a photocopy.

(PRANAY VERMA)
JUDGE